
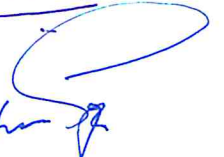


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

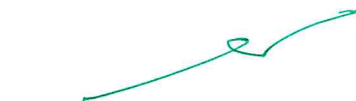
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)56/ BB/2017	-	To hear counsel for ROC/RD	230/ 232	Think & Learn Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R. (9945320087)	ROC/RD	
2.	SATI. P. THAN Pw ALINT Legal Advocate for petitioner		

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present and filed memo of appearance for them and she requested time to reply. List it on 08/01/2018.


Member (T)


Member (J)